

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2023 AT 10.30 AM**

**IA (IBC) 306/2023 in CP(IB)No.339/10/HDB/2021**  
u/s. 10 of IBC, 2016

**IN THE MATTER OF:**

M/s. Myind Med Tech Innovations Pvt Ltd

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 306/2023**

Learned Counsel Mr. Sachin Sharma for Mr. Y. Suryanarayana, for Applicant present through Video Conference. None appeared for RoC. Despite directions dated 13.10.2023, observations not filed. Hence for hearing, matter adjourned to 11.01.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**